

**F. No. 296/4/2018- CX-9**  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Excise & Customs  
**Office Memorandum**

New Delhi, dated the 28.05.2018

**Subject:-Weekly Report in respect of important developments in CBEC for the week –21.05.18 to 25.05.18 reg.**

Based on the inputs received from various sections, following is the compilation of the important developments for the week –21.05.18 to 25.05.18.

**1. Administrative Changes:-**

- Order regarding extension of loan period of Shri Jyotiraditya, IRS for appointment with NIA on loan basis, has been issued vide Officer Order No. 85/2018 dated 24.05.2018.
- Order regarding placement of services of Shri Alok Shukla, IRS as Minister (Customs) in Permanent Mission of India (PMI) to the World Trade Organisation (WTO) Geneva under the Department of Commerce, has been issued vide Office Order No. 86/2018 dated 25.05.2018.

**2. Legislative Changes:-**

- Notification No. 44/2018-Dir (Cus) (N.T.) dated 24.05.2018 issued for amendment of Notification No. 40/2012-Customs(N.T.) dated 20.05.2012.
- Notification No. 45/2018-Cus-IV (N.T.) dated 24.05.2018 issued for 'Customs Audit Regulations, 2018'.
- Notification No. 45/2018-Cus,dt. 23-05-2018 has been issued to increase tariff rate of basic customs duty (BCD) on Walnuts in shell [0802 31 00 ] from 30% to 100% and increase tariff rate of basic customs duty (BCD) on Protein concentrates and textured protein substances [2106 10 00] from 30% to 40% by invoking section 8A (1) of the Customs Tariff Act, 1975.
- Notification No. 46/2018-Cus, dt. 23-05-2018 has been issued to further amend notification No. 50/2017-Customs dated 30.06.2017so as to: i. increase basic customs duty (BCD) on shelled Almonds [08021200] from Rs.65 /Kg to Rs. 100/Kg ii. increase basic customs duty (BCD)on wheat [1001 19 00, 10019910] from present 20% to 30%. iii increase basic customs duty (BCD) on Protein concentrates [2106 10 00] from 10% to 40%.
- Notification No. 28/2018-Cus (ADD), dt. 25-05-2018 has been issued to impose definitive anti-dumping duty on imports of 'Saturated Fatty Alcohols originating in, or exported from Indonesia, Malaysia and Thailand.
- Notification No. 29/2018-Cus(ADD), dated 25.05.2018 has been issued to amend Notification No. 44/2017-Cus(ADD) dated 12.09.2017.

**3. Any Instruction/Order:-**

- The legal Cell has issued an Instruction dated 23.05.2018 regarding Suo motu transfer of Authorization on behalf of Union of India by the Authorized Commissioners.
- Corrigendum to Order No. 04/2018-ST dated 22.03.2018, Order No. 07/2017-Service Tax & 09/2017-Service Tax dated 16.11.2017 issued on 22.05.2018.

(Hemambika R. Priya )  
Commissioner(Coordination)

1. Chairperson, CBEC
2. Member (Admn)
3. Member (GST)
4. Member(IT)
5. Member(CX)
6. Member(Customs)
7. Member(Budget)

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